

Seventeenth Loksabha

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Title: Introduction of Repealing and Amending Bill, 2022.

THE MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU): Sir, I beg to move for leave to introduce a Bill to repeal certain enactments and to amend an enactment.

***m02 माननीय सभापति:** प्रश्न यह है:

“कि कतिपय अधिनियमनों का निरसन और एक अधिनियमन का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI KIREN RIJIJU: Sir, I introduce** the Bill.
